

**IN THE HIGH COURT OF BOMBAY AT GOA****WP NO. 135 of 2020****Ashok Gajanan Desai & 12 others** ..... **Petitioners****V e r s u s****Directorate of Settlement and Land  
Records, Panaji & 9 others** ..... **Respondents**

Mr. J. Coelho Pereira, Senior Advocate with Adv Sagar Rivankar for the  
Petitioners.

Mr. Sagar Dhargalkar, Addl. Government Advocate for Respondent no.1.

**CORAM: DAMA SESHADRI NAIDU, J.****DATE: 30th JULY, 2020.****ORDER:**

Post the matter on 3/9/2020.

**DAMA SESHADRI NAIDU, J.****AP/-**